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ITEM NO.25

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36813/2013

(From the judgement and order dated 27/09/2013 in Writ-B No.626/2005 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 06/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Yash Pal Dhingra,AOR

For Respondent(s)

Mr. Ashok Kumar Singh,Adv.(Caveator)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Mr. Ashok Kumar Singh, who is present on caveat, accepts
notice on behalf of the sole respondent.

| (Parveen Kr.Chawla)
| Court Master
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| | (Phoolan Wati Arora)
| | Assistant Registrar
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